

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 896
TO BE ANSWERED ON 4TH FEBRUARY, 2026

PROBLEM OF UNDER WEIGHING

†896. **SHRI DEVESH SHAKYA:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Fair Price Shopkeepers (Kotdars) working in Etah and Kasganj districts of Uttar Pradesh are facing a serious problem of under weighing (Ghatti) due to lack of proper arrangement for weighing electronic forks/sacks;
- (b): whether it is a fact that the remaining foodgrains after the district-wise allocation of thousands of quintals of foodgrains are falling prey to unfair distribution, irregular storage or black marketing due to lack of proper monitoring and if so, the details of such cases in Etah and Kasganj during the last three years, district-wise;
- (c): whether the Government has put in place any special guidelines or scheme to ensure standardized electronic weighing machines, standard weight of sacks and compensation for under weighing to the Kotdars; and
- (d): if so, the the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(**SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA**)

(a): Foodgrains are supplied to all Fair Price Shops only after being weighed through electronic weighbridges installed at the depots of the Food Corporation of India (FCI) and the State Warehousing Corporation (SWC), in strict compliance with the guidelines prescribed under the Single Stage Door Step Delivery System.

Foodgrains are weighed as per the approved indent and Release Order. After due weighment and verification, an acknowledgment is provided by the concerned State Government Food Inspector, certifying that the full and correct quantity of foodgrains has been received. Subsequently, foodgrains are issued to Fair Price Shopkeepers strictly as per their allotted quota.

(b): No such incidents of unfair distribution, irregular storage, or black marketing of foodgrains have been reported from the districts of Etah and Kasganj during the last three years. The allocation and distribution of foodgrains in these districts are carried out under a digitally monitored and controlled system, and the details of allocation and distribution are maintained by the State Government.

(c) and (d): To ensure accurate and transparent distribution of foodgrains, weighing scales at Fair Price Shops have been integrated with electronic Point of Sale (ePoS) devices. This integration

ensures that no distribution of foodgrains below the entitled quantity can take place.

In the State of Uttar Pradesh, all 73,138 Fair Price Shops have their weighing scales integrated with ePoS devices. The system allows the ration slip to be generated only after the full entitled quantity of foodgrains is placed on the weighing scale, thereby eliminating the possibility of under-weighing. This technology-driven mechanism ensures standardized weighing and protects the interests of both beneficiaries and Fair Price Shopkeepers.
